

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

The All Principal District & Session Judges,
State of J&K

NO: 40795-817/S/S Dt: 01-03-2016

Subject :- Lok Sabha Starred Question Diary No.5961 to be answered on
03.03.2016 regarding Cases against senior citizens and
Children

Sir,

Kindly find enclosed letter dt:- 25th February, 2016 received from the Under Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, New Delhi with the request to furnish requisite information which pertains to your Court and the Courts Subordinate to you (Entire District). The requisite information be sent to this Registry on or before 2nd of March, 2016, by e.mail hcjmu-jk@ nic.in or by tele. Fax NO. 0191 – 2539896 so as to enable us to send a consolidated information to the concerned authority .

Encl: - one Leaf

Yours faithfully,

(N. A. Malik)
Deputy Registrar

NO: 40817/S/S Dt: 01-03-2016

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for uploading on High Court web site .

Deputy Registrar

No. 5961/2016-Jus-II
Government of India
Ministry of Law & Justice
Department of Justice

Jaisalmer House, 26, Mansingh Road,
New Delhi-110011.
Dated the 25th February, 2016

To

The Registrar General,
(All the High Courts).
(as per list attached)

Subject: Lok Sabha Starred Question Diary No.5961 to be answered on 03.03.2016 regarding
Cases against senior citizens and Children.

Sir,

I am directed to reproduce below the ^{text} of the question mentioned;

- (a) the number of such cases disposed of during each of the last three years and the current year in these courts.
- (b) the number of such cases disposed of during each of the last three years and the current year in these courts, *court-wise, and*
- (c) the steps taken/being taken by the Government for expeditious disposal of such cases including setting up of fast track courts for the purpose?

3. It is requested that the information in respect of the Question may kindly be furnished to this Department by fax on 011-23385346 or by e-mail address usmcell-justice-mha@nic.in immediately to enable us to frame a suitable reply to the Question.

Yours faithfully,

(R.S. Sidhu)
(R.S. Sidhu)

Under Secretary to the Government of India
Tel: 23072137